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Chhattisgarh Swami Vivekanand Technical University (Amendment) Act, 2006

27 of 2006

[02 September 2006]

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Chhattisgarh Swami Vivekanand Technical University (Amendment) Act, 2006

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An Act to amend the Chhattisgarh Swami Vivekanand Technical University Act, 2004. Be it enacted by the Chhattisgarh Legislature in the Fifty-seventh Year of the Republic of India, as follows:-- * Published in the Chhattisgarh Rajpatra (Asadharan) dated 2-9-2006 Page 448(1).

1. Short Title, Extent And Commencement :-

This Act may be called the Chhattisgarh Swami Vivekanand Technical University (Amendment) Act, 2006.

- (2) It extends to the whole State of Chhattisgarh.
- (3) It shall come into force from the date of its publication in the Official Gazette.

2. Definition :-

In this Act, unless the context otherwise requires,-"Principal Act" means Chhattisgarh Swami Vivekanand Technical
University Act, 2004 (No. 25 of 2004).

3. Amendment Of Section 15 :-

In Section 15 of the Principal Act, for the word "two" the word

"five" shall be substituted.